

destruction of houses in many places of Tripura due to fire?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) The demand, allotment and despatches of G.C. Sheets and Cement to Tripura during 1961-62 are as follows:

	(in Metric Tones)		
	Demand	Allotment	Despatches
G. C. Sheets	5,259	2,221	457 (From April 1961 to Februar 1962)
Cement	26,781	17,400	10,701

For the quarter April—June 1962 Cement allocation made to the State is 3,000 Tonnes. This quarterly quota is expected to be repeated for each of the next three quarters of 1962-63. As regards G.C. Sheets, it is not possible to estimate the supplies at this stage.

(b) No representation for the increase of quarterly quota of Cement in view of the destruction of houses in many places of Tripura due to fire has been received from the Tripura Administration. Representation, however, had been received for the increase of G.C. Sheets quota in connection with the relief operations in cyclone and flood affected areas of that territory. The request was met partially to the extent possible.

#### Development of Tripura Language

**3076. Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) whether any fund has been allocated for the development of Tripura Language in Tripura during the Third Five Year Plan period;

(b) if so, whether any organisation or machinery would be set up to execute the scheme; and

(c) if not, whether Government contemplate to develop Tripura language by patronisation?

**The Minister of Education (Dr. K. L. Shrimall):** (a) to (c). While funds are not specifically allocated for

Tripuri language, its development is being actively promoted through preparing social education literature in that language and encouragement to writers in Tripuri.

#### धर्म सम्बन्धी जनगणना के आंकड़े

**३०७७. श्री प्रकाशवीर शास्त्री :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) १९६१ की जनगणना में धर्म सम्बन्धी जो आंकड़े एकत्रित किये गये थे वह प्रथक्-प्रथक् पता लग गया है अथवा नहीं ;

(ख) यदि हां, तो कुल मिला कर भारत में हिन्दू, मुसलमान और ईसाइयों की पृथक्-पृथक् कितनी संख्या है ; और

(ग) १९५१ की अपेक्षा १९६१ में इन तीनों में किम अनुपात में पृथक्-पृथक् वृद्धि हुई है ?

**गृह-कार्य मंत्रालय में उपमंत्री (धीमती चन्द्रशेखर) :** (क) १९६१ की जनगणना में एकत्रित की गई धर्म सम्बन्धी आधारा-भूत सामग्री पर अभी काम किया जा रहा है और उस के १९६३-६४ में प्रकाशित किये जाने की आशा है ।

(ख) और (ग) प्रश्न ही नहीं उठता ।

#### अन्य देशों की श्रृण

**३०७८. स्वामी रामेश्वरानन्द सरस्वती :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार ने किन्हीं अन्य देशों को विभिन्न रूप में कुछ श्रृण दे रखा है ;

(ख) यदि हां, तो वह किन-किन देशों को कितना और किस-किस रूप में दिया गया है ;

(ग) इस में से कितनी रकम वापस

प्राप्त की जा चुकी है और कितनी शेष है ;  
गौर

(व) शेष रकम कब तक प्राप्त हो  
जायेगी ?

**वित्त मंत्री (श्री मोरारजी देसाई) :**

(क) में (घ) एक विवरण सभा की मेज  
पर रखा दिया गया है। [देखिये लिखित ४  
अनुबन्ध संख्या ३०]

#### **Indian Air Force Personnel returned From Congo**

**3079. Shri Bhagwat Jha Azad:** Will the Minister of Defence be pleased to state:

(a) whether some combatant personnel of the Indian Air Force have returned to India after their 'peace mission' in Congo;

(b) if so, how many; and

(c) whether new personnel have been sent in place of the returned ones?

**The Minister of Defence (Shri Krishna Menon):** (a) Yes, Sir.

(b) Officers 64 in different batches. Airmen 186.

(c) Yes, Sir.

#### **Namgia-Kaurik Road**

**3080. Shri Hem Raj:** Will the Minister of Defence be pleased to state:

(a) whether there is any proposal to connect Namgia (in Himachal Pradesh) with Kaurik in Spiti by a motorable road;

(b) if so, the probable expenditure to be incurred on it; and

(c) whether it will form part of National Highway No. 1, the Hindustan Tibet Road?

**The Minister of Defence (Shri Krishna Menon):** (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

#### **I.A.F. Palam**

**3081. Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that regular civilian establishment in No. 3 Wing I.A.F. Palam has not so far been sanctioned although civilians are working there for the last several years against the vacancies of Airmen; and

(b) what action Government propose to take to sanction the establishment?

**The Minister of State in the Ministry of Defence (Shri Raghuramiah):** (a) and (b). A number of regular civilian posts have been established at No. 3 Wing. In view of the operational role of the Unit the remaining posts there are established for service personnel. Civilians are employed against airmen vacancies purely as a temporary measure.

#### **Works Committee in 505 Army Base Workshop**

**3082. Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Works Committee in 505 Army Base Workshop, Delhi Cantonment, functioned for two years during the period 1959-61 in contravention of the rules of Industrial Disputes Act, 1947 under which the normal term is two years;

(b) whether fresh elections have been held; and

(c) how many seats Mazdoor Panchayat has captured?

**The Minister of State in the Ministry of Defence (Shri Raghuramiah):** (a) In accordance with Rule 52(1) of the Industrial Disputes (Central) Rules, 1957, the term of office of Workmen's representatives on the Works Committee, other than a member chosen to fill a casual vacancy, is two years. The Works Committee in 505 Army Base Workshop, Delhi Cantt. continued to function beyond